

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA (CAA) NO. 07/Chd/Hry./2017

In the matter of scheme of amalgamation of:

M/s. Cotys Buildcon Pvt.Ltd. & Ors. ... Applicant-Transferor Cos.

With

M/s. Pariksha Builders & Developers Pvt. Ltd
... Applicant-Transferee Co.

Present: - Mr. Praveen Gupta, Advocate for applicant-companies.

On request, the matter is adjourned to 12.05.2017.



(Justice R.P. Nagrath)
Member (Judicial)



(Deepa Krishan)
Member (Technical)

April 26, 2017

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